

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.150 /2010

25TH May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

M.P. Poorv Kshetra Vidyut Vitran Co. Ltd.Appellant(s)

Versus

M.P. Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Sneha Vankataramani

Counsel for the Respondent(s) : Mr. Surbhi Sharma

Order

At the request of Ms. Surbhi Sharma, learned counsel representing Mr. Sanjay Sen, learned counsel for the Respondent, post the matter on **8th July, 2011**. In the mean time written submissions be filed by both the parties after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ss/ks

